

1	2	3	4	5	6	7	8	9	10
14.	Rajasthan	2359	2265	2178	4711	393	607	59	705.68
15.	Tamilnadu	2140	1263	1573	215	22650	579	421	7294.87
16.	Uttarakhand	-	-	191	-	683	-	-	38.50
17.	West Bengal	80	426	315	80	3774	974	196	-

Royalty on minerals

1152. SHRI KISHORE KUMAR MOHANTY: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that the royalty rates of minerals including coal have not been revised in spite of repeated demands from Government of Orissa;

(b) if so, the reasons therefor;

(c) whether Government is aware of the fact that due to non-revision of rates the State is suffering huge loss of revenue as well as adverse impact of mining i.e. environment and ecology, people's livelihood and physical infrastructure; and

(d) if so, steps taken to compensate the State?

THE MINISTER OF MINES (SHRI B. K. HANDIQUE): (a) to (d) Rates of royalty in respect of Coal were revised *vide* Official Gazette Notification No. G. S. R. 522 (E) dated 1.8.2007. The Central Government constituted a Study Group for revision of rates of royalty and dead rent in respect of minerals (other than minor mineral, coal, lignite and sand for stowing), which includes various stakeholders *i.e.* State Governments, concerned Ministries/Departments of Central Government and Industry. Based on the recommendations of Study Group, Government has revised rates of royalty of minerals (other than minor mineral, coal, lignite and sand for stowing) and dead rent *vide* Official Gazette Notification No. G. S. R. 574(E) dated 13.8.2009 and G.S.R. 575(E) dated 13.8.2009, respectively. The report of Study Group and revised rates of royalty of minerals, including Coal, are available on website of Ministry of Mines and Ministry of Coal.

Rehabilitation of people displaced due to mining

1153. SHRI S.S. AHLUWALIA: Will the Minister of MINES be pleased to state:

(a) whether Government has adopted a new mineral policy;

(b) if so, the salient details thereof especially with regard to measures envisaged for rehabilitation of the inhabitants from and around the mining reserves who are displaced for facilitation exploration of mines;

(c) the details of population displaced from their lands/habitations in mineral reserves in Jharkhand during the last three years;